

Letter No. 1960 /2018.

From:

Principal District & Sessions Judge,
Cum-Chairman,
District Legal Services Authority I/c,
Simdega.

To,

The Learned Member Secretary,
Jharkhand State Legal Services Authority,
Ranchi.

Sub: Regarding Utilization Certificate for the month of July, 2018.

Ref: Your good-self Office letter No. 3002 dated 24.11.2017.

Simdega, Dated the 02 day of August, 2018.

Sir,

With reference to the above noted subject, I am sending herewith the required information regarding utilization certificate for the month of July 2018 in prescribed format as submitted by Secretary, D.L.S.A., Simdega in separate sheet.

This is for your good-self kind information and needful.

Yours faithfully,

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Principal District & Sessions Judge
Cum-Chairman,
District Legal Services Authority I/c,
Simdega.

Encl: as above (01 sheet).

Monthly Return for the Month of July 2018 (Financial Year 2018-19)

Name of the District Legal Services Authority - SIMDEGA

Sl. No.	HEAD	OPENING BALANCE as on 01.07.2018 (Rs) (As per cash book)	OPENING BALANCE as on 01.07.2018 (Rs) (As per B.R.S)	ALLOTMENT RECEIVED (Rs)	INTEREST RECEIVED (Rs.)	BANK CHARGES (Rs.)	EXPENDITURE MADE (Rs.)	CLOSING BALANCE As on 31.07.2018 (Rs.) (As per B.R.S)
1.	State Fund (Cost Fund)	3,63,821=76	3,63,821=76	50,000=00 (Deposited)	--	--	NIL	4,13,821=76
2.	NALSA Fund for Legal Awareness	14,839=50	--	7,00,000=00	--	265=50	4,58,265=00	2,56,309=00
3.	NALSA fund for M.L.C.	848=00	--	--	NIL	NIL	--	848=00
4.	NALSA fund for NREGA	40,535=00	--	--	NIL	NIL	--	40,535=00
	Total: (Sl. No.2, 3 and 4 are operating from same account bearing No. 11443846913)	56,222=50	2,37,828=50	7,00,000=00	--	265=50	4,58,265=00	2,97,692=00
5.	NALSA fund for Mediation/Mediation Awareness	18,967=00	18,967=00	NIL	NIL	NIL	NIL	18,967=00
	Total							7,87,647=00

• Cheque No. 453195 dated 24.03.2018 of Rs. 540=00 issued in March and Cheque No. 133412, 17, 22, 23, 24, 26, 27, 28, 29, 30, 31, 39, 40, 46, 47, 49, 51, 54, 55, 56, 57, 58, 59, 60, 61 & 62 issued in the month of June of Rs. 1,81,066=00 not encashed, so there is difference of Rs. 1,81,606=00 (540+181066) in opening balance of cash book and B.R.S. and cheques of Rs. 4,89,955=00 issued in the different dates in the months of March 2018 (Cheque No. 453195), June (Cheque No. 133412, 17, 24, 26, 27, 28, 29, 55, 56, 58 & 60) and month July (Cheque No. 133464, 65, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87 & 88), Total Rs. 540 + 33,655 + 4,55,760 = Rs. 4,89,955=00 not encashed till 31.07.2018, hence there is difference of Rs. 4,89,955=00 in closing balance of cash book and closing balance of B.R.S.

(Signature)
O/c
D.L.S.A., Simdega.

(Signature)
I/c Head Clerk,
D.L.S.A., Simdega.

(Signature)
Secretary,
D.L.S.A., Simdega.